

ITEM NO.811

COURT NO.1 SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 34617/2022

MURSALIUN ASIJLT SHALKH

Petitioner(s)

VERSUS

JUSTICE SHRI DR. D. Y. CHANDRACHUD & ORS.

Respondent(s)

Date : 02-11-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Anand S. Jondhale, Adv. (mentioned by)
Mr. Vijay Pal, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Mahinder V. Kawchale, Adv.
Mr. Jay Shree Gore, Adv.
Mr. Mahendra Kumar, Adv.
Mr. Lekh Raj Rehalia, Adv.
Mr. Shwet Kumar, Adv.
Mr. Vimal Johnson Kerketta, Adv.
Ms. Kajal Kumari, Adv.

Petitioner-in-Person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

This matter was mentioned in the morning today for urgent listing. Considering the nature of relief sought for in the petition, the matter was fixed for hearing today itself at 12.45 P.M.

We have heard learned counsel for the petitioner. In our considered view, the entire petition is completely misconceived. The writ petition is therefore dismissed.

Pending interlocutory application(s), if any, also stand disposed of.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER